

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: TP(HC)/192/CAA/2017

PETITION NUMBER

NAME OF THE TRANSFEROR1

: AL SHIFA SCAN CENTRE PVT LTD

NAME OF THE TRANSFEREE

: KIMS AL SHIFA HELATHCARE PVT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ADV SUKUMAR NAINAN DIMMEN

ADV SHERRY SAMUEL BOMMEN

ORDER

Counsel for petitioner present and made his arguments. Time extended at request for making submissions in relation to objections made by the Official Liquidator, High Court of Kerala. Put up on 15.11.2017 at 10.30 A.M.

> — S d – K Anantha Padmanabha Swamy Member (Judicial)

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